

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/5491/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 1st November
~~October~~, 2021.

Sub: **Station leave permission.**

Ref:- Letter No. IT.5/2021/265 dtd. 29.10.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, **from the evening of 30.10.2021 till the morning of 01.11.2021**, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

5493
Memo NO.HC.VII-83/1994/5492- /A, dated 1-11-2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

01/11/21
JT.REGISTRAR (VIGILANCE)

Rda